

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

LOK SABHA  
UNSTARRED QUESTION NO. 514  
TO BE ANSWERED ON FRIDAY, THE 26<sup>TH</sup> FEBRUARY, 2016  
7<sup>TH</sup> Phalgun, 1937 (SAKA)

**SURGE IN TAX COLLECTION**

514. SHRI VENKATESH BABU T.G:

Will the Minister of FINANCE be pleased to state:

- (a) whether direct and indirect tax collection so far in this financial year is an all time high, if so, the details thereof during the last three years;
- (b) whether cuts in spending in various items by all Ministries and stringent measures taken by the tax department on tax evaders resulted in surge in tax collection and savings, if so, the details thereof; and
- (c) whether the Government has any proposal to award the taxmen for their best performance and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(JAYANT SINHA)**

(a) The net direct and indirect tax collection during the current financial year i.e 2015-16 is showing an overall positive growth as on 31.01.2016. The details of Net Direct and Indirect Tax collection during the last three financial years is as per table below:

Financial year	Direct tax collection	% growth over last year	Indirect tax collection	% growth over last year
2012-13	558658	13.10%	474482	20.9%
2013-14	638543	14.30%	497061	4.8%
2014-15*	695797	8.97%	544157	9.5%
2015-16 ( April- January)*	521853	10.87%**	569057	33.7%

\*Provisional

\*\* The growth in FY 2015-16 is calculated on the basis of collection made during April to January in FY 2014-15

(b) Surge in tax collection is an outcome of various factors, the main being the status of economic activity in a given period and compliance behavior of the target population. The compliance behavior is further guided by various factors including the non-intrusive and intrusive measures taken by the Government.

(i) Preliminary outcome of searches and surveys conducted by the Income-tax Department during Financial Year 2014-15 and 2015-16 (upto December, 2015) is as under:

**Search and Seizure**

Financial Year	Number of groups searched	Total assets seized (In Rs. crore)	Undisclosed income admitted u/s 132 (4) of the Income-tax Act, 1961 (In Rs. crore)
2014-15	545	761.70	10288.05
2015-16 (upto December, 2015)*	304	544.33	7489.85

\* Figures are provisional

### Surveys

Financial Year	No. of surveys conducted	Undisclosed income detected (in Rs. crore)
2014-15	5035	12820.33
2015-16 (upto December, 2015)*	2493	5308.71

\* Figures are provisional

(ii) Similarly, the number of tax evasion cases and duty collected during the year 2013-14, 2014-15 & 2015-16 (upto December-2015) is as under:-

Year	Central Excise Duty		
	No. of cases	Amount involved(Rs. in crore)	Duty Recovered (Rs. in crore)
2013-14	2606	4736.59	812.87
2014-15	2138	4331.51	539.53
2015-16 (upto January)	1842	4342.57	594.92

Year	Service Tax		
	No. of cases	Amount involved (Rs. in crore)	Tax Recovered (Rs. in crore)
2013-14	9215	14842.32	5102.94
2014-15	6454	9840.51	4552.35
2015-16 (upto January)	5691	162267.65	3086.07

Year	Outright Smuggling cases (Value of goods seized)	Commercial Fraud cases detected (Duty evasion detected)	Duty Recovered
2013-14	1555.44	3974.14	1609.39
2014-15	1793.42	4470.34	118.87
2015-16 (upto January)	9516.83	2237.47	590.95

(c) The Government confers, annually, Presidential Award of Appreciation Certificate to officers of Customs, Central Excise, Service Tax, Enforcement Directorate and Central Bureau of Narcotics (upto a maximum of 40 officers) in the following two categories:-

(i) Exceptionally meritorious service rendered at the risk of life;

(ii) Specially distinguished record of service.

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